

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) to (c). No such assurance was given. The matter is under examination in all its aspects.

SECTOR ALLOCATIONS FOR FOURTH PLAN SCHEMES

\*734. SHRI CHENGALRAYA NAIDU : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Planning Commission has directed all States to indicate their sector allocations while drawing up the Fourth Plan schemes ;

(b) if so, the details of the latest directive sent to the States ; and

(c) the reaction of the Central Government thereto ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) : (a) and (b). The State Governments have been left free to determine their sectoral objective and priorities keeping in view the broad indications given in the "Approach" paper of the Planning Commission.

(c) Does not arise.

PENSION TO RETIRED SOLDIERS, SAILORS AND AIRMEN

\*735. SHRI M. L. SONDHI : Will the Minister of DEFENCE be pleased to state :

(a) whether the soldiers, sailors and airmen who retired from service prior to the 15th August, 1947 are getting their pensions at lower rates than the pensions drawn by those who retired from service after the 15th August, 1947 ;

(b) if so, the reasons therefor ;

(c) whether there is any proposal to bring both the categories of the pensioners at par ; and

(d) if not, the reasons therefor ?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH) : (a) and (b). No, Sir. However, arising out of the fact that Service personnel are entitled to the pensions in force on the dates of their retirement. Service personnel retiring after 1st June, 1953 have benefited from the revised higher rates of pension which were made applicable on that date.

(c) and (d). There is no proposal to bring on par those who retired before 1-6-53 and those who retired on or after 1-6-53. However, Service personnel retiring between 26-1-50 and 31-5-53 were given certain *ad hoc* increases which have substantially covered the difference between the amounts due under the Old and New Pension Codes. Service personnel who retired prior to 26-1-50 and drawing pension up to Rs. 100 p.m. were given in 1958 enhanced temporary increases of Rs. 5.00 to Rs. 7.50 p.m.

FORMULATION OF FOURTH PLAN

\*736. SHRI J. MOHAMED IMAM :  
SHRI S. P. RAMAMOORTHY :  
SHRI D. N. DEB :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that leaders of different political parties have been consulted by the Planning Commission with a view to formulating the Fourth Plan outlays ;

(b) if so, the names of the persons who have tendered their views before the Commission ; and

(c) the gist of the views and whether the Commission will give due consideration of these views in formulating the Fourth Plan outlays ?

THE PRIME MINISTER,  
MINISTER OF ATOMIC ENERGY,  
MINISTER OF PLANNING AND  
MINISTER OF EXTERNAL

**AFFAIRS (SHRIMATI INDIRA GANDHI)** : (a) The Planning Commissionaire holding informal discussions with leaders of different political parties on various aspects relating to the formulation of the Fourth Plan.

(b) Discussions have so far been held with Shri S. Nijalingappa, President, All India Congress Committee and with Shri N. G. Goray, Chairman, Praja Socialist Party. Other meetings are being arranged.

(c) Attention is invited to the Press releases dated July 19, 1968 and July 24, 1968. Copies of the Press releases are placed on the Table of the House. [Placed in Library, See No. LT—1933/68].

Due consideration will naturally be given to the views expressed by the political leaders.

#### ADVERTISING AGENCIES OF DIRECTORATE OF AUDIO VISUAL PUBLICITY

\*737. **SHRI PREM CHAND VERMA** : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of advertising agencies on the approved list of Directorate of Audio-Visual Publicity both Indian and with foreign collaboration together with their names as also their proprietorship ;

(b) when the list of these agencies was drawn up last and what was the criteria for approving these agencies ;

(c) how much agency commission was paid to each agency during the last five years, year-wise ; and

(d) the period after which this list is revised and when the revision is due next time ?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH)** : (a) A list is placed on the Table of the House. [Placed in Library. See No. LT-1934/68.]

(b) The list was drawn up last in

December, 1967 on the following criteria :—

- (i) continuous existence in the profession for at least three years ;
- (ii) an annual turnover of over Rs. 5.00 lakhs ;
- (iii) full accreditation to the I.E.N.S. ;
- (iv) proper equipment : an agency should have a well-equipped creative unit and qualified and experienced staff to handle advertising ; and
- (v) up-to-date Income-tax Clearance Certificate.

(c) The D.A.V.P. issues advertisements direct to newspapers and not through advertising agencies ; no payment is, therefore, made to them.

(d) Requests from agencies for inclusion in the list are considered as and when received. No specific period has been fixed for review.

#### REVIVAL OF PERMANENT NEGOTIATING MACHINERY

\*738. **SHRI S. M. BANERJEE** : Will the Minister of DEFENCE be pleased to state :

(a) whether, in view of the deadlock in the Joint Consultative Machinery, his Ministry is thinking to revive the permanent Negotiating Machinery ;

(b) if so, when ;

(c) whether the old permanent negotiating machinery will be restored ; and

(d) if not, the reasons therefor ?

**THE MINISTER OF DEFENCE (SHRI SWARAN SINGH)** : (a) to (d). Government are not aware of any deadlock in the functioning of the Departmental Council of the Ministry of Defence under the Joint Consultative Machinery Scheme, either at its past meetings, the last one of which was held on 23/24 May, 1968 or at its latest meeting held as recently as on